## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 262 OF 2016**

**Dated: 11th July, 2018** 

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Chennai Metro Rail Ltd. ...Appellant(s)

Vs.

Tamil Nadu Generation & Distribution Corporation ...Respondent(s)

Ltd. & Anr.

Counsel for the Appellant(s) : Mr. Senthil Jagadeesan

Ms. Sonakshi Malhan

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-1

Mr. Sethu Ramalingam for R-2

## **ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on <u>06.09.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk